

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/986/IB/2018
NAME OF THE PETITIONER(S) : TIDE WATER OIL CO INDIA LTD
NAME OF THE RESPONDENTS : THIRU AROORAN SUGARS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	N. P. VIJAY KUMAR R. Pradeep	Counsel for Respondent	[Signature]
2.	Y. V. S. Aravind Reddy	Counsel for Applicant	[Signature]

ORDER

Counsel for Petitioner/Operational Creditor present. Advocate for Respondent/Corporate Debtor present and stated that he is filing Vakalat during the course of the day and prayed for time for filing counter on the next date of hearing. At request, time is enlarged. **Put up on 25.09.2018.**

- Sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

- Sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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